

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO: 2100
ANSWERED ON 12TH FEBRUARY, 2026

OPERATIONAL MEGA FOOD PARKS IN KARNATAKA

2100: SHRI P C MOHAN:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the Mega Food Parks and agro-processing clusters that have become operational in Karnataka and Bengaluru during the last three years along with their locations;
- (b) the number of processing units those have commenced production in these parks during the said period and the share of such units belonging to micro, small and medium enterprises;
- (c) whether delays in last-mile infrastructure, cold storage, warehousing or common processing facilities have affected the utilisation of these parks, if so, the details thereof;
- (d) the steps being taken by the Government to attract private investment and improve occupancy in under-utilised food parks in Karnataka; and
- (e) the details of direct and indirect employment generated through these facilities including in Bengaluru?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries (MoFPI) has been implementing the Mega Food Park (MFP) Scheme and Agro Processing Clusters (APC) Scheme, which are component schemes of the Central Sector Umbrella Scheme “Pradhan Mantri Kisan Sampada Yojana (PMKSY)”. The main objectives of the MFP and APC schemes are to create modern infrastructure for the food processing sector along the value chain from farm to market. While APC scheme was continued during 15th FC cycle, MFP scheme has been discontinued with effect from 01.04.2021. No projects of MFP and APC have became operational during last three years in the State of Karnataka. The details of MFPs and APC projects approved by the ministry in the State of Karnataka are at **ANNEXURE**.

(b): 11 food processing units have commenced production in MFP projects approved by the ministry during last 3 years. All these units belong to micro, small and medium enterprises.

(c) to (d): The responsibility of execution, ownership and management of MFPs vests with the Special Purpose Vehicle (SPV) / Implementing Agency (IA). Ministry is regularly

monitoring the projects through the Programme Management Agencies (PMAs) and also reviewing the progress of projects by conducting review meetings at the level of Senior Officers and Hon'ble Minister, FPI to facilitate early implementation of projects. The development and utilisation of Mega Food Parks and Agro-Processing Clusters depends upon the timely creation of common infrastructure such as internal roads, cold chain, warehousing, effluent treatment facilities and common processing facilities. The delays in implementation by MFPs and APCs are mainly attributable to factors such as land acquisition issues, delays in statutory clearances, financial constraints of the Special Purpose Vehicles (SPVs), changes in project scope, external factors including the COVID-19 pandemic and challenges in operationalising the requisite number of food processing units.

However, the Government has taken several steps to attract private investment and improve occupancy in under-utilised MFPs and APCs, including those in Karnataka. To populate the approved MFPs and APCs with food processing units, exclusive Expression of Interest(EOI) for establishment of Food processing units have been called for under the scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of the Ministry and later on, certain percentage of funds have been specifically earmarked for food processing units in Mega Food Parks(MFPs) and Agro processing clusters(APCs). Further to make affordable credit available to Mega Food Parks and APCs food processing units in the Parks, Special Fund of Rs. 2000 crore has also been created with NABARD.

(e): MFPs and APC projects approved in the State of Karnataka have generated 6695 of direct and indirect employment.

ANNEXURE REFERRED TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2100 ANSWERED ON 12.02.2026 REGARDING “OPERATIONAL MEGA FOOD PARKS IN KARNATAKA”

The details of Mega Food Parks approved by the Ministry in the State of Karnataka:

SPV/ IA Name	District	Project Cost (INR in Cr)	Approved Grant (INR in Cr)	Released Grant (INR in Cr)	Status
Integrated Food Park Ltd	Tumkur	144.33	48.72	48.72	Operational
Favorich Infra Pvt Ltd	Mandya	87.1	43.55	37.57	Under Implementation

The details of APCs approved by the Ministry in the State of Karnataka:

SPV/ IA Name	District	Project Cost (INR in Cr)	Approved Grant (INR in Cr)	Released Grant (INR in Cr)	Status
M/s GEM Food Park LLP	Devanagere	40.01	9.77	6.92	Operational
M/s Udupi Food Park	Udupi	16.08	5.23	3.75	Under Implementation
M/s Sri Lakshmibalaji Agro Park Private Ltd	Koppal	36.34	10.00	6.16	Under Implementation
